

IN THE COURT OF SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED:16.04.2021

CIVIL CASES			
Morning Session		Afternoon Session	
Case No.		Case No.	
<p><u>ARGUMENTS</u></p> <p>1. OS 247 /09</p> <p>2. OS 611/14</p> <p>3. OS 79/14</p> <p>4. OS 315/18</p> <p>5. OS 153 /13</p> <p>6. MA 3/21</p> <p><u>EVIDENCE</u></p> <p>7. OS 683/12</p> <p>8. OS 445/17</p> <p>9. OS 551/16</p> <p>10.OS 69/19</p> <p>11.OS 203/14</p> <p>12. OS 189/14</p> <p>13. OS 561/15</p> <p>14.OS 435/18</p> <p>15.OS 609/12</p> <p>16. OS 247/18</p> <p>17. OS 513/13</p> <p>18. OS 1507/09</p> <p>Hear & Objections</p> <p>19. OS 599/15</p> <p>20. OS 894/09</p> <p>21. OS 1563/09</p> <p>22. OS 487/15</p> <p>23. OS 54/21</p> <p>24. OS 455/19</p> <p>25. OS 451/12</p>	<p>26. OS 230/21</p> <p>27. OS 115/19</p> <p>28. OS 75/18</p> <p>29. OS 307/14</p> <p><u>STEPS</u></p> <p>30. OS 1512/09</p> <p>31. OS 267/20</p> <p>32. OS 163/14</p> <p>33. OS 119/16</p> <p>34. OS 159/13</p> <p>35. OS 326/20</p> <p>36. OS 577/18</p> <p>37. OS 685/19</p> <p>38. OS 545/16</p> <p>39. OS 437/17</p> <p>40.OS 33/20</p> <p>41. OS 409/12</p> <p>42. OS 29/20</p> <p>43. OS 133/18</p> <p>44. OS 403/19</p> <p>45. OS 23/20</p> <p>46. OS 651/14</p> <p>47. OS 605/16</p> <p>48. OS 255/18</p> <p>49. OS 63/19</p> <p>50. 703/19</p> <p>51. EX 1/20</p> <p>52. MC 17/20</p>	<p><u>ARGUMENTS</u></p> <p>1 MA 5/19</p> <p>2 MA 7/19</p> <p><u>EVIDENCE</u></p> <p>3 OS 413 /18</p> <p>4 MC 5/18</p> <p>5 LAC 209/09</p> <p>6. LAC 37/16</p> <p>7. Misc 3/15</p> <p>8. MVC 93/17_</p> <p>Hear & Objections</p> <p>9. FDP 13/09</p> <p>10. FDP 7/17</p> <p>11. MC 35/13</p> <p><u>Steps</u></p> <p>12. OS 573/15</p> <p>13. OS 727/14</p> <p>14. OS 417/12</p> <p>15. OS 1373/09</p> <p>16. OS 477/12</p> <p>17. OS 679/13</p> <p>18. OS 485/17</p> <p>19. OS 1757/09</p> <p>20. OS 1758/09</p> <p>21. OS 1759/09</p> <p>22. OS 1760/09</p> <p>23. OS 1761/09</p> <p>24. OS 1762/09</p> <p>25. OS 1763/09</p> <p>26. OS 45/10</p> <p>27. OS 46/10</p>	<p>28. OS 99/10</p> <p>29. MVC 61/20</p> <p>30. EP 7/17</p> <p>31. LAC 259/09</p> <p>32. LAC 21/12</p> <p>33. MC 61/19</p> <p>34. MC 23/20</p> <p>35.FDP 1/14</p> <p>36. FDP 13/18</p> <p>37. OS 125/21</p> <p>38.OS 107/21</p> <p>39. OS 385/13</p> <p>40 OS 290/20</p> <p>41. OS 765/14</p> <p>42 OS 337/13</p> <p>43 OS 499/18</p> <p>44. OS 181/18</p> <p>45 OS 35/14</p> <p>46 Misc 53/14</p> <p>47 LAC 239/09</p> <p>48. OS 695/098</p> <p>49. OS 105/12</p> <p><u>Orders</u></p> <p>50 OS 559/16</p> <p>51. LAC 203/09</p> <p>52. LAC 215/14</p> <p><u>Judgment</u></p> <p>53. OS 131/10</p>

NOTE: All advocate are required to strictly follow SOP dated 19.02.2021 issues by Hon'ble High Court of Karnataka.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 16.04.2021

CIVIL CASES

Afternoon Session

Morning Session

Case No.

Case No.

STEPS

ARGUMENTS

1. OS 54 /17
2. OS 420/19
3. OS 328/12
4. OS 462/14
5. OS 568 /13
6. RA 11/16
7. FDP 7/2015
8. MC 52/17
9. MA 6/13
10. RA 8/15
11. EX 94/09
12. MA 28/16
13. MA 2/20
14. MVC 22/13

EVIDENCE

15. OS 314/14 C/W
164/16
16. OS 22/12
17. OS 66/15
18. OS 6/17
19. OS 34/09
20. OS 484/19
21. OS 136/18
22. OS 259/09 C/W OS
374/09
23. OS 512/18
24. OS 1802/09
25. OS 143/18

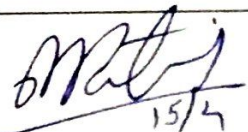
26. OS 139/18
27. OS 392/14
28. OS 1778/09
29. MC 4/17
30. Misc 22/12
31. MC 22/20
32. OS 148/15
33. MC 12/19
34. MC 26/17
35. OS 394/09
36. OS 24/17
37. OS 476/14
38. OS 452/13
39. OS 142/18
40. MC 24/13
41. OS 364/14

STEPS

42. OS 6/19
43. EX 30/18
44. FDP 12/18
45. Misc 1/20
46. MC 62/17
47. MA 20/19
48. OS 58/17
49. FDP 14/18
50. 14/18

- 1 RA 14/19
- 2 MC 32/21
- 3 OS 56 /17
- 4 MC 18/20
- 5 FDP 10/11
6. FDP 6/16
7. FDP 26/18
8. OS 1374/09
9. OS 118/14
10. Misc 48/15
11. OS 318/20
12. RA 12/16
13. Misc 22/18
14. OS 372/11
15. OS 42/20
16. OS 439/20
17. OS 386/17
18. OS 318/19
19. OS 384/18
20. OS 114/10
21. OS 269/18
22. OS 150/18
23. OS 530/18
24. OS 454/19
25. OS 39/21
26. OS 442/20
27. OS 132/20

28. OS 442/20
29. OS 132/20
30. OS 379/20
31. OS 246/11
32. OS 360/19
33. OS 70/12
34. OS 340/19
35. OS 770/19
36. OS 257/20


15/4
Addl. Senior Civil Judge,
Nelamangala

NOTE: All advocate are required to strictly follow SOP dated 19.02.2021 issues by Hon'ble High Court of Karnataka.

PCJ & JMFC.
 List of Cases taken on Board on 16/4/2021.
 Afternoon Session.

1)	OS 245/06	Hearing
2)	OS 301/08	"
3)	OS 523/08	"
4)	OS 543/08	"
5)	OS 290/09	"
6)	OS 388/09	"
4)	e 718/06	"
8)	OS 61/13	Argument
9)	OS 285/15	"
10)	OS 423/09	Evidence
11)	OS 185/10	"
12)	OS 359/10	"
13)	OS 360/10	"
14)	OS 361/10	"
15)	OS 362/10	"
16)	OS 405/11	"
17)	OS 406/11	"
18)	OS 381/11	"
19)	OS 463/12	"
20)	OS 5 57/16	"

15/4/2021
 Pri. Civil Judge & JMFC.
 Nelamangala.

Additional Civil Judge & JMFC

List of Cases taken on board on 16/4/21

Morning Session

Afternoon Session

1) CC 546/04	23 CC 2356/16	43 CC 209/17	1) CC 1574/18	26 CC 244/21
2) CC 1209/06	24 CC 1276/16	44 CC 2599/17	2) CC 2151/18	27 CC 245/21
3) CC 1096/08	25 CC 2011/16	45 CC 714/17	3) CC 1058/18	28 CC 125/21
4) CC 696/11	26 CC 2384/16	46 CC 225/17	4) CC 788/19	29 CC 243/21
5) CC 697/11	27 CC 1971/16	47 CC 2314/17	5) CC 2788/19	30 CC 246/21
6) CC 102/11	28 CC 1356/16	48 CC 78/17	6) CC 2170/19	31 CC 123/21
7) CC 131/12	29 CC 955/16	49 CC 446/17	7) CC 3183/19	32 CC 127/21
8) CC 572/13	30 CC 855/16	50 CC 2401/17	8) CC 1952/20	33 PIR 377/19
9) CC 4/13	31 CC 1982/16	51 CC 169/18	9) CC 5102/20	34 PIR 354/19
10) CC 1460/13	32 CC 685/16	52 CC 725/18	10) CC 2120/20	35 Comibc 152/16
11) CC 1562/13	33 CC 2404/17	53 CC 1707/18	11) CC 2022/20	36 Comibc 348/16
12) CC 984/13	34 CC 2906/17	54 CC 1588/18	12) CC 2398/20	37 " 250/18
13) CC 2360/13	35 CC 682/17	55 CC 864/18	13) CC 793/20	38 " 371/20
14) CC 529/14	36 CC 791/17	56 CC 422/18	14) CC 2471/20	
15) CC 25/14	37 CC 42/17	57 CC 2150/18	15) CC 7163/20	
16) CC 1937/14	38 CC 3293/17	58 CC 3500/19	16) CC 2727/20	
17) CC 1737/14	39 CC 2462/17	59 CC 2560/18	17) CC 7169/20	
18) CC 2098/14	40 CC 2009/17	60 CC 740/18	18) CC 117/21	
19) CC 1738/15	41 CC 2008/17		19) CC 118/21	
20) CC 519/15	42 CC 2254/17		20) CC 119/21	
21) CC 73/16	43 CC 2709/17		21) CC 124/21	
22) CC 912/16			22) CC 242/21	
			23) CC 240/21	
			24) CC 241/21	
			25) CC 247/21	

15/4/21
Addl. Civil Judge & JMFC
Nelamangala.

IT Addl.

Total No. of Cases taken on Board on 16/11/21.
Morning Session

1) CC276100.	26) CC193116	50) CC1150119.	74) OS178109
2) CC644100.	27) CC491116	51) CC1152119.	75) OS499112.
3) CC251108	28) CC1050116	52) CC1155119.	76) OS459113
4) CC443109.	29) CC1323116	53) CC1278119.	77) OS317113
5) CC944109.	30) CC1485116.	54) CC1283119	78) OS15110
6) CC217110.	31) CC2041116.	55) CC1295119	79) OS48121
7) CC562110	32) CC2122116	56) CC1656119	
8) CC191111.	33) CC3650120.	57) CC1666119.	
9) CC133112.	34) CC419117.	58) CC1669119.	
10) CC126114.	35) CC1258117.	59) CC1677119.	
11) CC319114.	36) CC2130117	60) CC1716119	
12) CC358114.	37) CC3529117.	61) CC2458119.	
13) CC410116	38) CC1032118	62) CC2486119.	
14) CC541114.	39) CC2018118	63) CC2606119.	
15) CC112114	40) CC2027118	64) CC2719119.	
16) CC2120114	41) CC2357118	65) CC2730119.	
17) CC2178114.	42) CC2550118	66) Cmis352116	
18) CC48115.	43) CC2607118.	67) Cmis20118	
19) CC76115.	44) CC2762118	68) CC2793120.	
20) CC93115	45) CC2764118.		
21) CC102115.	46) CC824119.		
22) CC158115.	47) CC561119.		
23) CC159115	48) CC621119		
24) CC958115.	49) CC1143119.		
25) CC1667115.			
		<u>Civil Cases</u>	
		69) OS221195	
		70) OS235197	
		71) OS93105.	
		72) OS337106	
		73) OS183108	